

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3427
TO BE ANSWERED ON THE 16TH MARCH, 2021

PM-KISAN PAYMENTS in MAHARASHTRA

3427. SHRIMATI APARUPA PODDAR:
SHRI T.N.PRATHAPAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) Whether the Government has data on the recovery of farmers in Maharashtra and their agricultural lands post second tranche of funds allocated to farmers in 2020 under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana;
- (b) Whether all farmers have been able to receive the funds as per the three instalments promised; and
- (c) If not, the reasons thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Yes Sir. As on 11th March, 2021, around Rs.78.37 crore has been recovered from the farmers found ineligible under the Scheme, in the State of Maharashtra.

(b) and (c): Yes, Sir. PM-KISAN is a continuous and ongoing Scheme, and as and when the corrected and error free data of the eligible beneficiaries are received from the States/UTs, the requisite amount is transferred to the account of beneficiaries through Direct Benefit Transfer. The beneficiaries, whose names are uploaded on PM-KISAN Portal by the State/UT Government in a particular 4-month period / trimester, shall be entitled to receive benefit for that trimester and for further installments pertaining to the subsequent trimesters.
